

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1416/(MAH)/2017

CORAM:

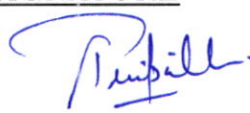

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES: Sunil Parmanand Kewalramani & Ors.  
V/s.  
Kestrel Import & Export Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
01	Pratik Tripalli	PCS for Respondent	
17. 02	Sambet Mungale i/b Maulik Tanna	for Petitioner	

**ORDER**

**CP No. 1414/I & BC/NCLT/MB/MAH/2017**

**CP No. 1415/I & BC/NCLT/MB/MAH/2017**

**CP No. 1416/I & BC/NCLT/TMB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. Last chance granted to the Petitioner . Adjourned to **23.02.2018**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**16.01.2018.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**